

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

102. C.P.(IB)-246/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Indiabulls Housing Finance Limited

V/s.

Pricomm Media Distribution Ventures Private Limited.

Appearances:

For Petitioner : Adv. Ahsan Allona i/b. JSA

For Respondent : Adv. Vinita Melvin i/b. ANB Legal

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter is listed for submitting written submissions.

Written submissions have been tendered in the court by both the parties.

Order is reserved.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)